

## COUNCIL OF STATES

Monday, 11th August 1952

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

### MEMBERS SWORN

Shri P. T. Leuva (Bombay).

Dr. Zakir Husain (Nominated).

### LEAVE OF ABSENCE TO MEMBERS

(1) SHRI B. K. P. SINHA, (2) SHRI GOPALDAS MOHTA AND (3) SHRI B. P. SINGH

MR. CHAIRMAN : I have to inform the hon. Members that I have received letters from certain Members asking for permission of the Council for leave of absence.

From Shri Brij Kishore Prasad Sinha :

"I am seriously ill for the last one month and am still lying in the hospital. It will not be possible for me to attend this session of the Council of States. I therefore beg leave from the sittings of the House for this session."

Is it the pleasure of the Council that permission be granted to Shri Brij Kishore Prasad Sinha for remaining absent from all the meetings of the Council from the 14th July 1952 to the end of the current session ?

(No hon. Member dissented.)

MR. CHAIRMAN : Permission to remain absent is granted.

From Shri Gopaldas Mohta :

"Owing to some domestic affairs which require to be settled immediately, I find that I may not be able to attend the meetings of the First Session (Second Part) of the Council of States scheduled to be held provisionally from the 14th to the 31st July 1952. I request that necessary permission as required by rule 180 (1) of the Rules of Procedure and Conduct of Business in the Council of States may be granted to me."

Is it the pleasure of the Council that permission be granted to Shri Gopaldas  
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Mohta for remaining absent from all the meetings of the Council from the 14th July 1952, to the end of the current session ?

(No hon. Member dissented.)

MR. CHAIRMAN : Permission to remain absent is granted.

From Shri Bhanu Pratap Singh :

"I beg permission of the Council for remaining absent from meetings of the Council for the current session which began from 14th July 1952 under clause (4) of article 101 of the Constitution read with rule 180, on account of ill-health."

Is it the pleasure of the Council that permission be granted to Shri Bhanu Pratap Singh for remaining absent from the meetings of the Council from the 14th July 1952 to the end of the current session ?

(No hon. Member dissented.)

MR. CHAIRMAN : Permission to remain absent is granted.

### REPORT OF COMMITTEE ON PETITIONS RELATING TO THE PREVENTIVE DETENTION (SECOND AMENDMENT, BILL, 1952

MR. CHAIRMAN : Mr. Jaspat Roy Kapoor will present the Report of the Petitions Committee.

SHRI J. R. KAPOOR (Uttar Pradesh) : Mr. Chairman, on behalf of the Committee on Petitions I beg to present this Report on the petitions relating to the Preventive Detention Bill. These petitions have been signed by 738 petitioners. The Committee has found the petitions to be in order and has decided that these petitions be circulated. I submit the Report, Sir. (See Appendix II, Annexure No. 91.)

AN. HON. MEMBER : We cannot hear, Sir.

MR. CHAIRMAN : There are 738 people who have signed the petition and the Committee has decided that these petitions be circulated to Members.